

àITEM NO.92

REGISTRAR COURT. 2

SECTION IIIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 32283/2015

SPICE MOBILITY LTD.

Petitioner(s)

VERSUS

COMMISSIONER OF INCOME TAX

Respondent(s)

Date : 07/04/2016 This petition was called on for hearing today.

For Petitioner(s) Mr.Aditya Vohra,Adv.

Ms. Kavita Jha,Adv.

For Respondent(s) Mr.B.V.Balramdas,Adv.

Mrs. Anil Katiyar,Adv.

UPON hearing the counsel the Court made the following

O R D E R

The sole respondent shall be at liberty to file the counter affidavit within a period of four weeks.

List the matter again on 05.07.2016.

(M V RAMESH)

Registrar

SB